

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.258 - TP 9 of 2016(CP 46 of 2010)

With

ITEM No.259 - IA 32 of 2019

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Rajesh Patil

.....Applicant

V/s

Moonshine Films Pvt Ltd & Ors

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave Adv. a/w. Ms. Hirva Dave Adv. in IA 32
of 2019

For the Respondent : Mr. D.G. Ramakrishnan for Mr. Apurva Vakil, Adv. for R-
1 in IA 32 of 2019

ORDER

TP 9 of 2016(CP 46 of 2010) &IA 32 of 2019

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 25.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)